

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 8799/2020

(Arising out of impugned final judgment and order dated 09-12-2019 in CWJC No. 8384/2018 passed by the High Court of Judicature at Patna)

MUKESH KUMAR

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(IA No.67246/2020-EXEMPTION FROM FILING O.T.
IA No. 67246/2020 - EXEMPTION FROM FILING O.T.)

Date : 21-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE M.M. SUNDRESHFor Petitioner(s) Ms. Rachitta Rai, AOR
Mr. Amitesh Kumar Singh, Adv.
Ms. Nandani Yadav, Adv.For Respondent(s) Mr. Abhinav Mukerji, AOR
Ms. Pratishtha Vij, Adv.

Mr. Zoheb Hossain, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard Ms. Rachitta Rai, learned counsel appearing on behalf of the petitioner and Ms. Pratishtha Vij, learned counsel appearing on behalf of respondent nos. 1 to 4.

Arguments concluded.

Judgment reserved.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(NISHA TRIPATHI)
ASSISTANT REGISTRAR